एसेम्बलिंग सेंटर से मिल्क कलेक्शन और चिलिंग सेंटर तक दूध ले जाने के अतिरिक्त ठेकेदारों को उनके द्वारा सम्भरण किये गये दूध पर ७५ नये पैसे प्रति मन के हिसाब से कमीशन भी दिया जाता है।

†[THE DEPUTY MINISTER IN THE MINISTRY OF FOOD (SHRI A. M THOMAS): (a) to (c) A statement is laid on the Table of the Sabha.

STATEMENT

(a) The purchase price of milk is the same in *Delhi*, *Punjab* and *Uttar* Pradesh. A basic price is fixed for buffalo milk containing 6 5 per cent. fat and 9 per cent. solids-not-fat and cow milk containing a minimum of 4·0 per cent. fat and 8·5 per cent. solids-not-fat, *pro-rata* increase or decrease in price being effected according to the percentage of the fat content and solids-not-fat. The basic price varied from Rs. 15 to Rs. 22 per maund during the past 12 months.

(b) Milk is purchased through contractors and from Milk Producers' Co-operatives and State Farms.

(c) Suitable persons already in the milk trade are appointed as contractors. They are allowed a commission of Re. 0·75nP. a maund of milk supplied by them, in addition to (i) supply of ice for pre-cooling of milk; and (ii) transport of milk from the assembling centre of the contractor to the milk collection and chilling centre of the Scheme, if these are situated at a considerable distance from each etc.?]

अंशदायी स्वास्थ्य सेवा योजना के अन्तर्गत आयुर्वेदिक औषधालय

*८१९. **श्री कृष्ण चन्द्र** : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगी कि :

(क) क्या अंशदायी स्वास्थ्य सेवा योजना के अन्तर्गत एक आयुर्वेदिक औषधालय खोलने का निश्चय किया गया है ;

(ख) यदि हां, तो जिस योजना के अधीन यह खोला जायेगा उसका ब्यौरा क्या है ;

(ग) कब से इसके खुलने की संभावना है ; और

(घ) नार्थ एवेन्यू में संसद्-सदस्यों के क्लब में जो औषधालय चलाया जा रहा है उसको औषधियां इत्यादि खरीदने के लिये क्या सरकार कोई अनुदान देती है ?

†[AYURVEDIC AUSHDHALAYA UNDER CHSS

*819. SHRI KRISHNA CHANDRA: Will the Minister of HEALTH be pleased to state:

(a) whether it has been decided to open an Ayurvedic Aushdhalaya under the Contributory Health Service Scheme;

(b) if so, what are the details of the scheme under which it will be opened;

(c) when it is likely to be opened; and

(d) whether Government give any grant to the Aushdhalaya that is being run in the M.P's Club in North Avenue for the purchase of medicines etc.?]

स्वास्थ्य मंत्री (डा० सुशीला नायर) : (क) जी हां।

(ख) यह औषधालय एक आयुर्वेदिक चिकित्सक के अधीन चलाया जायेगा जिसमें अपेक्षित सहायक कर्मचारी भी होंगे। यह एक केन्द्रीय स्थान पर स्थापित किया जायेगा ताकि यह उन सभी हितग्राहियों की आवश्यकता पूरी कर सके जो आयुर्वेदिक प्रणाली से उपचार कराना चाहते हैं। इसमें केवल मेडिकल रोगियों का ही उपचार होगा।

(ग) किसी केन्द्रीय स्थान पर उपयुक्त स्थान के उपलब्ध होते ही इसे खोल दिया जायेगा।

†[ ]English translation.

(घ) जी हां। नार्थ एवेन्यू में स्थित संसद्-सदस्यों के क्लब में चलाये जा रहे आयुर्वेदिक औषधालय के विकास के लिये स्वास्थ्य मंत्री के स्वविवेकानुदान निधि से १९५७ में एक हजार रुपये का एक अनावर्ती अनुदान स्वीकृत किया गया था।

†[THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): (a) Yes, Sir.

(b) The dispensary will be located at a central place, under an Ayurvedic physician with necessary ancillary staff, so that it can cater to all the beneficiaries who desire treatment by Ayurvedic system. It will provide treatment for medical cases only.

(c) It will be opened as soon as suitable accommodation is available at a central place.

(d) Yes. A non-recurring grant of Rs. 1,000 was sanctioned in 1957 from the Health Minister's Discretionery Grant for the development of the M.P.'s Club Ayurvedic dispensary in North Avenue.]

PIE-MONEY SYSTEM IN RAILWAY TELEGRAPH OFFICES

*824. SHRI P K. KUMARAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether orders were issued by the Railway Board in the year 1958, to introduce the system of paying pie-money in the Railway Telegraph Offices;

(b) if so, whether the system has been introduced on all the Railways; and

(c) if the answer to part (b) above be in the negative, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) Yes, Sir.

(b) No. It has been introduced only on five Railways out of eight.

(c) The selection of the circuits for out-turn pie-money allowance has been left to the General Managers in consultation with the Financial Adviser and Chief Accounts Officer. The examination and framing of the subsidiary rules has taken some time.

RURAL ELECTRIFICATION IN PUNJAB

*825. SHRI V. M. CHORDIA: Will the Minister of IRRIGATION AND POWER be pleased to state the amount granted by the Central Government for the purpose of rural electrification in Punjab?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION AND POWER (SHRI O. V. ALAGESAN): Rs. 161.29 lakhs.

हीराकुड परियोजना से मध्य प्रदेश को बिजली की सप्लाई

*८२६. श्री विमलकुमार मन्नालालजी चौरड़िया : क्या सिंचाई तथा विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश सरकार ने हीराकुड परियोजना से जो ५,००० किलोवाट बिजली की मांग की थी उसमें से उड़ीसा सरकार ने उसे कितनी बिजली देना स्वीकार किया है; और

(ख) अभी तक कुल कितनी बिजली दी जा चुकी है और बाकी को कब तक दिये जाने की संभावना है ?

†[SUPPLY OF ELECTRICITY TO MADHYA PRADESH FROM HIRAKUD PROJECT

*826. SHRI V. M. CHORDIA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the quantum of electricity which the Government of Orissa has agreed to give to the Government of

†[ ]English translation.